

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post Junior Assistants under promotion quota.

Order No.: 770

Dated: 11.09.2017

Consequent upon the promotion of Process Servers to the posts of Junior Assistants under promotion quota in Subordinate Judiciary of Jammu Province in the grade of Rs. 5200-20200 with grade pay of Rs. 1900, vide order No. 711 dated 30.08.2017, the following transfers and postings of Junior Assistants in Jammu Province are hereby made in the interest of administration:

- 1) Shri Ranjeet Singh, Process Server, Munsiff Court, Gandoh upon his promotion as Junior Assistant is posted as Copyist/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Ramban against available vacancy.
- 2) Shri Mehmood Hussain Shah, Process Server, Sub Judge Court, Surankote upon his promotion as Junior Assistant is posted as Civil Clerk/ Junior Assistant in the court of Munsiff/JMIC, Mendhar against available vacancy.
- 3) Shri Sunder Singh, Process Server, CJM Court, Doda upon his promotion as Junior Assistant is posted as Criminal Clerk/Junior Assistant in the Court of Sub Judge/CJM, Kishtwar vice Shri Yog Raj.
- 4) Shri Ajit Kumar Dutt, Process Server, Sub Judge Court, Bhaderwah upon his promotion as Junior Assistant is posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Chenani vice Shri Sajad Ahmad.
- 5) Shri Girish Kumar, Process Server, Special Railway Magistrate Court, Jammu upon his promotion as Junior Assistant is posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Katra against available vacancy.
- 6) Shri Gopi Nath Thakur, Process Server, Munsiff Court, Thatri upon his promotion as Junior Assistant is posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Gandoh against available vacancy.
- 7) Shri Rohit Kotwal, Process Server, CJM Court, Doda upon his promotion as Junior Assistant is posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Kishtwar against available vacancy.
- 8) Shri Sri Krishan, Process Server, CJM Court, Kishtwar upon his promotion as Junior Assistant is posted as Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Udampur against available vacancy.
- 9) Shri Ashfaq Ahmed, Process Server, Munsiff Court, Gool upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Gool against available vacancy.
- 10) Shri Baber Singh, Process Server, PDJ Court, Kishtwar upon his promotion as Junior Assistant is posted as Criminal Clerk/Junior Assistant in the Court of

Additional Special Mobile Magistrate (Munsiff), Udhampur against available vacancy.

- 11) Shri Hardev Singh, Process Server, PDJ Court, Reasi upon his promotion as Junior Assistant is posted as Typist/Junior Assistant in the Court of Principal District & Sessions Judge, Udhampur against available vacancy.
- 12) Shri Sanjeet Singh, Process Server, Munsiff Court, Katra upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Udhampur against available vacancy.
- 13) Shri Altaf Hussain, Process Server, Munsiff Court, Mahore upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Mahore against available vacancy.
- 14) Shri Sajad Ahmad, Copyist/Junior Assistant, Munsiff Court, Chenani is transferred and posted as Copyist/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Kishtwar against available vacancy.
- 15) Shri Yog Raj, Criminal Clerk/Junior Assistant, Sub Judge/CJM Court, Kishtwar is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Gandoh against available vacancy.
- 18) Shri Mukesh Kumar, Civil Clerk/Junior Assistant, Munsiff Court, Majalta is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Thatri vice Shri Irshad Ahmad Dev.
- 19) Shri Irshad Ahmad Dev, Copyist/Junior Assistant, Munsiff Court, Thatri is transferred and posted as Junior Ahlimad/Junior Assistant in the Court of Principal District & Sessions Judge, Kishtwar against available vacancy.

Note: The concerned Presiding Officer of the Court where the promotee has to join shall get the Degree certificate of the promotee verified from the concerned authority.

(By order)

Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No. 1859-84/PSY-34

Dated: 11-09-2017

Copy to the:

1. Registrar General, High Court of J&K, Srinagar for information.
2. Registrar Vigilance, High Court of J&K, Srinagar for information.
- 3-9. Principal District & Sessions Judge, Jammu/Bhaderwah/Poonch/ Udhampur/ Reasi/Kishtwar/Ramban for information and necessary action.
- 10-13. Sub Judge/CJM, Doda/Kishtwar/Bhaderwah/Surankote.
14. Special Mobile Magistrate (Sub Judge), Udhampur.
15. Special Railway Magistrate, Jammu.
- 16-23. Munsiff/JMIC, Mendher/ Gandoh/Chenani/Katra/Thatri/Gool/Mahore/ Majalta.
..... for information and necessary action.
24. Chief Accounts Officer, High Court of J&K, Srinagar for information.
25. Order File.
26. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website.

G. M. Rarray
(G. M. Rarray)
Joint Registrar

11/9/2017

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